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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/50/ (IB)/2017
NAME OF THE PETITIONER(S) : DEVARASETTI RAM MOHAN RAO
NAME OF THE RESPONDENT(S) : LAKSHMI GANESHA TEXTILES PVT LTD
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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|----|----------------------------------|------------------------|------------------|
| 1) | K RAMASAMY & G.V. MOHAN KUMAR | Counsel for Petitioner | G.V. Mohan Kumar |
| 2) | Nithyaesh & Vaibhav | Counsel for Respondent | Vaibhav |

ORDER

Counsel representing both the parties are present. Counsel for respondent filed a reply alongwith the typeset showing that there is a dispute between the parties in relation to the same issue which is pending in the form of a suit filed before the District Court, Guntur, Andhra Pradesh in OS No.357/2015. He also filed copy of the reply. Time extended at the request of both the counsel for hearing. Put up on 21.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)